(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). No, Sir. However, the ex-underground Nagas who are signatories to the Shillong Agreement have contacted some others, still in the underground, with a view to persuading them to accept the Shillong Agreement Discussions between them are to continue.

योजना आयोग द्वारा केन्द्रीय योजनाओं का रद्द किया जाना

1571. **श्री जनेश्वर मिश्र** : क्या **योजना** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या योजना आयोग ने कुछ केन्द्रीय योजनाओं को रद्द कर देने का निर्णय किया है;

(ख) क्या इन योजनाओं को छोड़ने का मुख्य कारण राज्यों द्वारा उनका विरोध किया जाना है; और

(ग) यदि हां, तो उन योजनाओं के नाम क्या हैं ।

प्रधान मंत्री (श्री मोरारजी देसाई) : (क) से (ग). राष्ट्रीय विकास परिषद ने योजना के प्रारूप (1978-83) के सन्दर्भ मे केन्द्र और राज्यों के वित्तीय सम्बन्धों से सम्बन्धित विभिन्न विषयों पर विचार करने के लिए एक समिति स्थापित की है । इस समिति का एक कार्यकारी दल अन्य बातों के साथ-साथ योजना में केन्द्रीय प्रायोजित स्कीमों के क्षेत्र-विस्तार की जांच कर रहा है । केन्द्रीय सरकार ने अभी तक इन स्कीमों को कन्द्रीय योजना के भाग के रूप में जारी रखने के सम्बन्ध में कोई निर्णय नहीं किया है ।

पाकिस्तान को अमरीकी लड़ाकू विमानों की सप्लाई

1572. **श्री जनेश्वर मिश्र** : क्या **रक्षा** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या विदेश मंत्री ने इस आशय का कोई वक्तव्य जारी किया है कि अमरीका का पाकिस्तान को लड़ाकू विमानों की सप्लाई करने का निर्णय खेदजनक है;

(ख) क्या पाकिस्तान की सेना इस अमरीकी सहायता के फलस्वरूप काफी सुदृढ़ हो जायेगी,; और

(ग) इसका भारत की रक्षा नीति पर क्या प्रभाव पड़ने की सम्भावना है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) विदेश मंत्रालय नें सम्पर्क करने पर बताया है कि पाकिस्तान को एफ-5 विमान देने की अमरीकी सरकार की सहमति को विदेश मंत्री ने खेदजनक कहा था पहले भी और अभी हाल में भी विदेश मंत्रालय शस्त्रों की बिक्री से उत्पन्न होने वाले खतरे के बारे में अपनी चिन्ता अमरीकी सरकार के ध्यान में ला चुका है क्योंकि इससे भारत और पाकिस्तान के सम्बन्धों को सामान्य बनाने के लिए किये जाने वाले प्रयासों में रुकावट आ सकती है ।

(ख) और (ग). अपने सभी पड़ौसियों के साथ शांति और सहयोग बनाये रखने की अपनी नीति के साथ-साथ भारत की रक्षा की दृष्टि से हर समय पर्याप्त तैयारी रखने की रक्षा नीति जारी रहेगी ।

भारत की रक्षा सम्बन्धी व्यवस्थाओं का आयोजन करते समय अपने पड़ौसी क्षेत्रों में बनने वाली सैनिक क्षमता और समय-मसय पर उनमें होने वाले परिवर्तनों सहित सभी संबधित तथ्यों को ध्यान में रखा जाता है ।

Vulgarisation in Films

1573. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a working group set up by the Education Ministry arrived at a conclusion that 'something urgent must be done to counteract the vulgarisation of Indian culture by the feature film industry'; and

(b) if so, the reaction of Government towards that and steps proposed to be taken to improve the situation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir. The report of the Working Group on art and culture for Sixth Five Year Plan, set up by the Department of Culture, stated *inter alia* "the consensus of the members was that something urgent was needed to be done to counteract the vulgarisation of Indian culture by the feature film industry."

(b) The report is under examination. Meanwhile revised film censorship guidelines have been issued in January 1978, where under the Board of Film

Censors ensures that there are no scenes of vulgarity, or scenes that offend human sensibilities. The Film Finance Corporation provides loans to producers of films of artistic excellence and thus promotes the growth of good cinema. Steps have also been taken to increase the funds at the disposal of the Film Finance Corporation for this purpose.

Recruitment Rules of JCB Photo Litho Press

1574. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the recruitment rules of different categories of staff of JCB Photo Litho Press were sanctioned on the pattern of recruitment rules of the Government of India Press; and

(b) if so, the reasons for carrying out only alterations in the recruitment rules in case of Reading staff and why the new recruitment rules had been framed when the JCB is already having the recruitment rules of Reading staff of her JCB letter Press and the duties and responsibilities of both the Reading staff being identical and same and details thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes Sir. The recuritment rules for the staff of JCB Photo Litho Press have been framed on the pattern of the Rules in the Government of India Press with minor changes to suit the requirements of the JCB.

(b) The extent to which the existing disparity in the Recuritment Rules of Reading Branch posts in JCB Photo Litho Press and the JCB Letter Press can be removed without detriment to requirements of work, is being examined.

Modernisation of Indian Air Force

1575. SHRI K. RAMAMURTHY: Will the Minister of DEFENCE be pleased to state:

(a) whether the Indian Air Force is being modernised with technical know-how facilities from foreign countries; and

(b) if so, the names of the countries and the terms of such arrangements?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). IAF is being modernised with the help of our technical know-how and indigenous facilities. The assistance of foreign experts and imported technology is also availed of whenever absolutely necessary.

This process of medernisation and replacement covers all major branches of Air Force needs, such as, aircraft; radar and communications; ground facilities; production; overhaul and maintenance; etc.

It will not be in the public interest to disclose details.

Harijan development Corporations

1576. SHRI K. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of States which have set up Harijan Development Corporation; and

(b) the amount of financial assistance given by the Centre to those States which have set up Harijan Development Corporations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) According to the available information the following States have set up Scheduled Castes Development Corporations:—

(1) Andhra Pradesh

(2) Assam